

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

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| APPLICATION NUMBER | : IA(IB)/903(CHE)/2024 |
| PETITION NUMBER | : CP(IB)/1017(CHE)/2019 |
| NAME OF THE APPLICANT | : Jain irrigation Systems Ltd |
| NAME OF THE RESPONDENT(S) | : Anurag Goel (Liquidator) M/s. Shree Ambika Sugars Ltd |
| UNDER SECTION | : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016 |

ORDER

Ld. Sr. Counsel Mr.Mukunth for the Petitioner. Ld. Counsel Mr.Ananth Merathia for the Respondent.

This Application has been filed with a request to pass orders expeditiously IA(IBC)/140/2023 which is reserved for orders.

Ld. Counsel for the Scheme Proponent submits that IA(CA)/24/2024 has been filed which is connected with this matter and that there is an Hon'ble NCLAT order that IA(CA)/24/2024 has to be heard by this Tribunal. Let the copy of the Hon'ble NCLAT order be filed before the next date of hearing.

Registry is directed to put up the IA(CA)/24/2024 for physical hearing on 29.04.2024 at the top of the list at the request of the parties.

In IA/140/2023 orders has been reserved and yet to be passed in regular manner. **The Application IA(IB)/903(CHE)/2024 is devoid of merits and is dismissed.**

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk